

# OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

Pursuant to Order No. 08/G-1/GAZ.IA/DHC/2022 dated 21.03.2022, the following transfers & postings are made with immediate effect :

S N	Name & Emp. Code of the Official	From	To
1.	Mahesh Kumar S/o Sh. Jagdish Prasad EC: 90154/99261255	Desg: Peon Role: Peon Posting: Previously attached with Mr. Justice Brijesh Sethi (retd.) Judicial Member, National Green Tribunal, Principal Branch, Delhi (In diverted capacity)	Desg: Peon Role: Peon Posting: Attached with Mr. Justice Brijesh Sethi (retd.) in the Office of the Debt Recovery Appellate Tribunal, Delhi (In diverted capacity)
2.	Sukendra Bhadoriya S/o Lt. Sh. Shiv Ratan EC:66805807/11130	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sudhir Kumar Jain, the then Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI (His Lordship then was) Distt : RACC	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
3.	Sunil Kumar S/o Sh. Pale Ram EC : 11092	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Narottam Kaushal, Ld. Principal District & Sessions Judge Distt : South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Narottam Kaushal, Ld. Principal District & Sessions Judge Distt : South Saket
4.	Prakash Kumar S/o Late Sh. Ratan Lal EC : 80144631	Desg: Peon Role: Orderly Posting: In the Court of Sh. Narottam Kaushal, Ld. Principal District & Sessions Judge Distt : South Saket	Desg: Peon Role: Orderly Posting: Office Pool, Admin.-III Distt : Central THC
5.	Vinay Kumar S/o Sh. Chander Parkash EC : 10826	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dharmesh Sharma, Ld. Principal District & Sessions Judge Distt : West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmesh Sharma, Ld. Principal District & Sessions Judge Distt : New Delhi PHC
6.	Mukesh Pwal S/o Sh. Suresh EC : 75595395/10785	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dharmesh Sharma, Ld. Principal District & Sessions Judge Distt : West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmesh Sharma, Ld. Principal District & Sessions Judge Distt : New Delhi PHC

GIRISH KATHPALIA  
Digitally signed by Girish Kathpalia  
 DN: cn=Girish Kathpalia, o=Delhi High Court, ou=Principal District & Sessions Judge, email=girish.kathpalia@delhihighcourt.gov.in

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7.	Jagdish Chand S/o Sh. Jeevan Ram EC: 10585	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Swarna Kanta Sharma, Ld. Principal District & Sessions Judge Distt : North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Swarna Kanta Sharma, Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI Distt : RACC
8.	Shankar Singh S/o Sh. Girdhari Lal EC: 11025	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Swarna Kanta Sharma, Ld. Principal District & Sessions Judge Distt : North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Swarna Kanta Sharma, Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI Distt : RACC
9.	Hem Chander S/o Sh. Hoshiar Singh EC : 29746917	Desg: Peon Role: Orderly Posting: In the Court of Ms. Swarna Kanta Sharma, Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI Distt : RACC	Desg: Peon Role: Orderly Posting: R&I Branch, Distt : New Delhi PHC
10.	Pankaj Aggarwal S/o Lt. Sh. Ravinder Aggarwal EC : 72391030	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Garg- I, Ld. Principal Judge, Family Courts Distt : South-West Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt : South-East Saket
11.	Shyam Singh S/o Sh. Khushal Singh EC: 90386	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Garg- I, Ld. Principal Judge, Family Courts Distt : South-West Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt : South-East Saket
12.	Rahul Singh Chauhan S/o Sh. Prem Pal Singh EC: 49110647	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt : South-East Saket	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Sanjay Garg-I, Ld. Principal Judge, Family Courts Distt : South-West Dwarka (In diverted capacity)
13.	Manoj Kumar S/o Sh. Man Singh EC: 35581933/11032	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt : South-East Saket	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Sh. Sanjay Garg-I, Ld. Principal Judge, Family Courts Distt : South-West Dwarka (In diverted capacity)

14.	Lalit Kumar S/o Sh. Ram Niwas EC: 92374109	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vimal Kumar Yadav, Ld. Principal Judge, Family Courts Distt : Shahdara KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt : North Rohini
15.	Mahesh Kumar S/o Lt. Sh. Ram Swaroop EC: 62984410/11016	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Kumar, Ld. Principal Judge, Family Courts Distt : East KKD (In diverted capacity)	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Sanjay Kumar, Ld. Principal District & Sessions Judge Distt : West THC
16.	Kamal Deep S/o Sh. Narender Singh EC: 63001125	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Kumar, Ld. Principal Judge, Family Courts Distt : East KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Kumar, Ld. Principal District & Sessions Judge Distt : West THC
17.	Sagar Chand S/o Sh. Krishan Chander EC: 82455509	Process Server in the Office Pool, Admn.III, Central THC	Process Server attached with the office of Ld. Principal District & Sessions Judge, South-West, Dwarka Courts
18.	Abhimanyu Rana S/o Sh. Vinod Kumar EC: 72398947	Desg: Peon Role: Peon Posting: Previously attached with Sh. Ravinder Dudeja, Ld. Director (Academics), Delhi Judicial Academy, Dwarka, Delhi (In diverted capacity)	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
19.	Raj Kumar S/o Sh. Balwan Singh EC: 57243072/10865	Desg: Peon Role: Peon Posting: Previously attached with Sh. Ravinder Dudeja, Ld. Director (Academics), Delhi Judicial Academy, Dwarka, Delhi (In diverted capacity)	Desg: Peon Role: Orderly Posting: Office Pool, Admin-III Distt : Central THC
20.	Chandan Singh S/o Lt. Sh. Kuthal Singh EC: 15508409/10493	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Man Mohan Sharma, Ld. District Judge (Commercial Court)-06 Distt : Central THC	Desg: Peon Role: Orderly Posting: Sh. Man Mohan Sharma, Ld. Director (Administration), Delhi Judicial Academy, Dwarka (In diverted capacity)
21.	Prakash Chand S/o Sh. Roop chand EC: 61851053/90436	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sunil Rana, Ld. ADJ-05 Distt : Central THC	Desg: Peon Role: Orderly Posting: Office Pool, Admin.III Distt : Central THC (w.e.f. 01.04.2022)

22.	Prabhat S/o Sh. Jai Bhagwan EC: 92987648	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sunil Rana, Ld. ADJ-05 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Bansal, Ld. Special Judge (PC Act) (CBI) (Coal Block Cases)-02 Distt : RACC (w.e.f. 01.04.2022)
23.	Anil Kumar S/o Sh. Attar Singh EC: 79504496	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Bansal, Ld. Special Judge (PC Act) (CBI) (Coal Block Cases)-02 Distt : RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neelofar Abida Parveen, Ld. Special Judge-02 (NDPS Act) Distt : Central THC (w.e.f. 01.04.2022)
24.	Manoj S/o Sh. Braham Singh EC : 10907	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruby Neeraj Kumar, Ld. M.M., NI Act, Digital Court Distt : Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Sharma, Ld. ADJ-01, Distt : West THC
25.	Ravi Kumar Sharma S/o Sh. Som Nath EC : 90778	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Sharma, Ld. ADJ-01, Distt : West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deeksha Sethi, Ld. M.M. NI Act - 06 Distt : South-West Dwarka
26.	Madhur Agochia S/o Lt. Sh. Kuldip Agochia EC : 63619820	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deeksha Sethi, Ld. M.M. NI Act - 06 Distt : South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruby Neeraj Kumar, Ld. M.M., NI Act, Digital Court Distt : Shahdara KKD
27.	Bhaskar Rawat S/o Sh. Govind Singh Rawat EC : 45208107	Desg: Peon Role: Orderly Posting: In the Court of Ms. Udita Jain, Ld. M.M.-06 Distt : West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vidhi Gupta Anand, Ld. M.M.-08 Distt : Central THC
28.	Sumit Dabas S/o Sh. Baljeet Dabas EC : 72474201	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vidhi Gupta Anand, Ld. M.M.-08 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Udita Jain, Ld. M.M.-06 Distt : West THC

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Note :-

1. The Intra District Transfers are subject to approval from the concerned Ld. Principal District & Sessions Judge
2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

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3. This order will not be considered as a change of cadre of the official mentioned at S. No. 15. He shall continue to be in his parent cadre for all purposes.
4. Hem Chander, S/o Sh. Hoshlar Singh, EC : 29746917 mentioned at S. No.9 is directed to disburse the Dak of the five Courts of MM (NI Act), RACC under the administrative control and Jurisdiction of the New Delhi District, Patlala House Courts, New Delhi.

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(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

21292-2432

No...../ADMIN-III/Central/P&T/2022

Dated, Delhi the 24 MAR 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Office of the Debt Recovery Appellate Tribunal, New Delhi.
3. The Principal District & Sessions Judge, Central/New Delhi/South-West/South/RACC/West/Shahdara/North/South-East/ Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
6. The Principal Judge, Family Courts, Shahdara/East/South-West
7. The Officers Concerned.
8. The Administrative Officer (Judicial) / Branch In-Charge, Administration Branch, Central/New Delhi/South-West/South/RACC/West/Shahdara/North/South-East/ Delhi.
9. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/New Delhi/South-West/South/RACC/West/Shahdara/North/South-East/ Delhi.
10. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
11. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
12. Dealing Officials, Accounts Branch, Central/New Delhi/South-West/South/RACC/West/Shahdara/North/South-East/ Delhi.
13. The Officials concerned.
14. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
15. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

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(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI